## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No. 146/621A/NCLT/AHM/2016 (New) C.A. No. 18/621A/CLB/MB/2012 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

Name of the Company:

Zenet Software Ltd.

Section of the Companies Act:

Section 299,301 of the Companies Act, 1956

DESIGNATION S.NO. NAME (CAPITAL LETTERS)

REPRESENTATION

**SIGNATURE** 

## **ORDER**

None present for Applicant.

List the matter on 07.07.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of April, 2017.